

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 159 of 1996

Date of Order : 7.6.1999

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman,
Hon'ble Mr. B.P. Singh, Administrative Member.

SUBAL KANTI DAS

vs.

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: None

ORDER

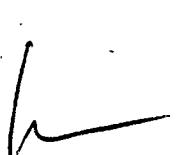
S.N. Mallick, V.C.

None appears for the applicant on second call. It is also noted that none appeared for the applicant on earlier occasions.

2. The application is dismissed for default. No order is passed as to costs.

B.P. Singh

(B.P. Singh)
Administrative Member



(S.N. Mallick)
Vice-Chairman

R.S.